NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P No.164A/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

ANIMITI A MOLLANI

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: M/s. Binexma Technologies (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

BO RAJESH SHAHLE Advocat for Raje L Sha

COMMON ORDER

C.S.P. No. 161A/230-232/NCLT/MB/MAH/2017 C.S.P. No. 162A/230-232/NCLT/MB/MAH/2017 C.S.P. No. 163A/230-232/NCLT/MB/MAH/2017 C.S.P. No. 164A/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- Although the matter was listed for final hearing, since it is declared Holiday none present from the side of the ROC/RD.

Adjourned to 05.01.2018 for further hearing.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

01.12.2017 Nair/aah M.K. SHRAWAT Member (Judicial)